

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2126  
ANSWERED ON:09.03.2011  
UNANTI CORRUPTION RESOLUTION  
Meghwal Shri Arjun Ram

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government has ratified the United Nations Convention against corruption;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF THE STATE IN THE MINISTRY OF PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

- (a): The Government of India signed the United Nations Convention Against Corruption on 9th December, 2005. The Convention is yet to be ratified.
- (b): Does not arise.
- (c): It was considered appropriate to first complete the due diligence process for complying with the mandatory provisions of the United Nations Convention against Corruption before its ratification.